

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864

SPECIAL APPEAL No. 586 of 1864.

Krishnarav Anant Joshi Inamdar of the Tanna Collectorate

Appellant,

--- (Original Plaintiff)

versus

Ambo bin Kaloo Ghodvinda of the Tanna Collectorate

Respondent,

--- (Original Defendant.)

Rs. 9-15-11

The claim in the Original Suit was to recover the balance of rent alleged to be due for 5 years.

In Appeal No. 17 of 1863 the ~~claim~~ ^{claim} of the District of ~~Salween~~ ^{Salween} at ~~Salween~~ ^{Salween} the Decree of the ~~Magistrate~~ ^{Magistrate} who had rejected the claim.

A Special Appeal was preferred in the High Court on the grounds that // there has been a substantial error in law ~~has~~ ^{has} occurred in the investigation of the case which has

has produced error in the decision of the case upon its merits, in that the evidence prayed for in the Parkhurst No. was not taken, that /2/ the ^{Acting Collector} ~~court~~ declined to receive the expenses tendered to call for evidence, and disposed of the case; that /3/ there was an issue in the appeal that the Court of Original Jurisdiction declined to receive the expenses, and disposed of the case, but the Appellate has not passed any decision thereon; and that /4/ a further extension ought to have been once granted but it was not done so. —

The Court confirms
the Decree of the Collector
with costs on Spl. Appt

H. G. Fisher
D. M. W.

MEMORANDUM OF COSTS incurred in Special Appeal No. 586.

of 1864. against the decision of the Acting Collector of the District of Tama and disposed of on the 14th Octo^r 1864 by Confirming the same with costs

BY THE APPELLANT—

In the District.		
In the Mamledar's Court	2 4	
In the Collector's Court	2 10	
		4 14
In this Court.		
Stamp for Memorandum of Special Appeal	1 "	
Stamps for copies of Decree and Judgment	1 8	
Stamp for Vukeelutnama	2 "	
Batta for Process and Postage	1 "	
Sectioner's Fee	" 10 3	
Vukeel's Fee	" 4 9	6 7
		Rupees.... 11 5

BY THE RESPONDENT.

In the District.		
In the Mamledar's Court	" "	
In the Collector's Court	" "	
In this Court.		
Stamp for Vukeelutnama	" "	
Vukeel's Fee	" "	
		Rupees.... "



Handwritten signatures and text:
 [Signature]
 [Signature]
 For Sealer
 For Acting Registrar

The 14 day of October 1864.